

(12)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1601/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE PARTIES: Technocarfts Switchgears Pvt. Ltd.

V/s

Volt-Age Infra Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

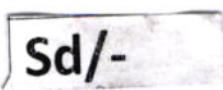
S. No.	NAME	DESIGNATION	SIGNATURE
1	D.S. Patil / K.J. Phakade	Advocate for operational Counselor.	

ORDER

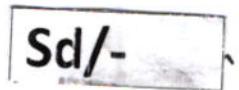
CP No.1601/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 2.2.2018, with a direction to
the Petitioner to intimate next date of hearing to the Corporate Debtor and file proof of
service on next date of hearing.

List this matter on 2.2.2018.

 Sd/-

V. NALLASENAPATHY
Member(Technical)

 Sd/-

M. K. SHRAWAT
Member (Judicial)